

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 6821/2023

(Arising out of impugned judgment and order dated 25-01-2023 in WA No. 9739/2018 passed by the High Court of Judicature at Allahabad)

ABHAY KUMAR SINGH & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 16-01-2024 This petition was mentioned today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) Mr. Kartikeya Bhargava, AOR (NP)

For Respondent(s) Ms. Manisha T. Karia, AOR (NP)

The Court made the following

O R D E R

None present.

No orders.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
ASSISTANT REGISTRAR